

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2769
ANSWERED ON:17.12.2008
IMPORT DUTY ON FOOD PRODUCTS
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Will the Minister of FINANCE be pleased to state:

- (a) the existing import duty on various items of food products;
- (b) whether the Government proposes to increase the import duty to protect the domestic food products; and
- (c) if so, the rate of import duty proposed to be levied?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) The current basic customs duty rates applicable to certain essential food products are placed at Annexure.

(b)&(c) At present, there is no such proposal under consideration. However, import duties are reviewed periodically on the basis of a number of factors including the international and domestic prices of a commodity, domestic availability, the interests of the consumers, the impact on domestic producers, the administrative feasibility of collection and revenue consideration.